

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 21**  
**(IB)-103(PB)/2017**

**IN THE MATTER OF:**

Vertex Chemicals	...	Applicant/Petitioner
Vs		
Mahaan Protenis Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP).**

**Order delivered on 01.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Ms. Manisha Sharma, Advocate VC  
For Respondent :

**ORDER**

**IA-1641/2021**

Ld. Counsel Ms. Manisha Sharma for the petitioner appeared and sought time to file application for substituted service.

At the request, list the matter again **on 11.06.2024** along with CA-458/2018.

-sd-

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**